

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Prescot Road,
Gulestan Bldg,
Fort, Bombay-1.

Original Application No. 1048/93.

Dt.

Shri/Smt
S.S. Shrivastava,

V/s

U.O.I. through the Western Rly.,
Bombay, & others.

..Applicant

..Respondents.

Coram : The Hon'ble Vice-Chairman Shri Justice M.S. Deshpande.



Prisonal's Order:

Dt. 10.2.94.

Shri A.M. Shatt, counsel for the applicant. Shri A.L.
Kasturay, counsel for the respondents.

It is obvious that as neither the applicant resides nor
as the cause of action accrued within the jurisdiction of this
bench in of the Tribunal, the matter cannot therefore, be
~~entertained~~ ^{entertained}. The application be returned to the applicant for
presenting to the proper bench of the Tribunal. No order as to
costs.

Certified True Copy

Date 14/2/94

Section Officer
Central Admn Tribunal,
Bombay Bench.